

**IN THE MATTER OF:**

State Bank of India

...

Applicant/Petitioner

Vs

Waseem Ahmad Khan

...

Respondent

**Order under Section 95 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 01.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For Respondent : Mr. Sh. Hasmat Nabi and Puneet Pankaj, Advs.

For the RP : Mr. Abhishek Anand, Mr. Kunal Godhwani, Advs.

: Mr. Arjun Syal and Mr. Shreyan Das, Advs.

**ORDER**

List the matter on 22.03.2021.

-Sd-

**(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT**

-Sd-

**(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

01.03.2021

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